

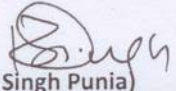
OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) DISTRICT ROHINI COURT DELHI

ORDER

In supersession of earlier order no. Judl/ Bail/ North/ RC/ 2017/ 34342-34358 dated 11.12.2017 and in exercise of powers under section 10(3) of the Criminal Procedure Code 1973 and to streamline the speedy disposal of bail applications I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of North District Rohini Court Delhi with effect from **08.01.2018 till further order.**

Sl.No. (1)	Name of Judicial Officer (2)	Name of Link Judicial Officer (3)
	Ms. Sukhvinder Kaur ASJ-04 (North), Rohini Court, Delhi.	Sh. Ramesh Kumar-I ASJ-05 (North), Rohini Court, Delhi.

- Note :-**
1. As and when the Judicial Officer mentioned in column no. 2 happens to be on leave or is not available for any reason, the link Judicial Officer mentioned in column no. 3 shall dispose of the bail applications. It is highly desirable that the orders on the bail applications should be passed on the same date and will not defer for next day.
  2. It is further made clear that no separate / additional stenographer will be provided for disposal of bail applications.

  
(Dilbag Singh Punia)  
District & Sessions Judge, (North),  
District Court Rohini : Delhi

No. Judl/Bail/North/RC/2017/ 523-539

Dated: 6/1/18

**Copy forwarded for information to :-**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
6. The President / Secretary, Rohini Court Bar Association, Delhi.
7. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
8. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
9. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
10. The Web Site Computer Committee. Rohini Court Complex, Delhi.
11. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
12. PS to Ld. D&SJ North District, Rohini Courts, Delhi.
13. Reader to Ld. D&SJ, North District, Rohini Courts, Delhi.